## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY - MEMBER - JUDICIAL APPLICATION NUMBER : TCP/172/2016 PETITION NUMBER : PADIPPURAKADU VEERAN KUTTY +1 NAME OF THE PETITIONER(S) : ALPHA HELICAL PUMPS PVT LTD & 3 NAME OF THE RESPONDENT(S) : 397/398 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM KAKATATIK SENNAJEI 1. VINEUT S T.K.Bharkar Peigadarehini Kecethi

Ambili Hener

**ORDER** 

Counsel for petitioner present and stated that the senior counsel could not attend before the Tribunal as he is engaged in High Court. Counsel for R1 & R2 and Counsel for R3 are present. Time prayed on behalf of Petitioner. Time is extended at request. Put up on 15.09.2017 at 10.30 A.M.

> (K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)